

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3895
(To be answered on the 23rd March 2023)**

AIR SAFETY NORMS

3895. SHRI APARAJITA SARANGI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government conducts regular audits of all mid-air technical malfunctions that have increased emergency landings lately;
- (b) if so, the details of the outcome of the audits so conducted;
- (c) whether the Government has updated the air safety norms applicable to domestic and international flights and if so, the details thereof;
- (d) whether the Government has implemented measures to increase the air traffic controllers and if so, the details thereof; and
- (e) whether the Government has setup a permanent committee to examine the grave incidents of compromise on passenger safety by airplane operators and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a)&(b) Technical snags are experienced during operation of aircraft. These may be due to improper functioning/ malfunctions of systems/ equipment/ components fitted on the aircraft, requiring emergency landing to avert serious incidents/ accidents. Since, January 2022 operating crew has declared emergency on 7 flights. Airline Operators take action to rectify the technical snags based on the guidance provided by the manufacturer before further operation of the aircraft. Directorate General of Civil Aviation (DGCA), however, has a system of conducting regular surveillance to ensure that the operators meet the regulatory requirements and conducts special audits in case there is an increase in occurrences.

(c) DGCA has laid down air safety norms for safe operation of aircraft which is revised as and when required, based on the Standard and Recommended Practises (SARPs) laid down by International Civil Aviation Organisation (ICAO). Airline Operators are required to adhere to the amended regulations to ensure continuity of their approvals.

(d) Yes Sir. Regular recruitment and training including augmentation in ATCO strength is undertaken to fulfil the manpower requirement for smooth and effective functioning of air navigation services across airports. The government has approved creation of additional 340 posts of ATCOs in Airports Authority of India (AAI) in May 2022. Since May 2020, the recruitment process of 761 posts of ATCOs has been completed by AAI.

(e) Accidents and serious incidents involving aircraft are investigated by investigator in-

charge appointed by Aircraft Accident Investigation Bureau (AAIB) or DGCA or the Central Government under the provisions of Aircraft (Investigation of Accidents and Incidents) Rules, 2017 on case to case basis.
